Fast Track Special Courts for POCSO cases

2980. SHRI RAVI PRAKASH VERMA: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Fast Track Special Courts set up across the country by Government under the National Mission for the Safety of Women for the time-bound trial and disposal of pending cases related to rape and POCSO Act; and
- (b) the number of Fast Track Special Courts established across the country to exclusively deal with POCSO cases, State or district-wise list?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) and (b) Government has finalized a scheme for Setting up of 1023 Fast Track Special Courts (FTSCs) with 389 exclusive Prevention of Children from Sexual Offences (POCSO) courts across the country under the National Mission for the Safety of Women for the time-bound trial and disposal of pending cases related to rape and POCSO Act. After receipt of consent from the State Governments/UTs, first installment of Central Share of funds have so far been released to 28 States for setting up of 651 FTSCs with 363 exclusive POCSO courts out of which 366 FTSCs with 273 exclusive POCSO courts have been established as per information received from High Courts. State-wise details is given in Statement.

Statement

Status of FTSCs with exclusive POCSO courts set up across the country under the National Mission for the Safety of Women for trial and disposal of pending cases related to rape and POCSO Act (as on 16.03.2020)

Sl. No.	State/UTs	No of FTSCs set up for trial and disposal Rape and POCSO act	No of Exclusive POCSO courts (out of col. no-3
1	2	3	4
1.	Andhra Pradesh	08	08
2.	Assam	04	04
3.	Chhattisgarh	15	11

1	2	3	4
4.	Delhi	16	11
5.	Gujarat	35	24
6.	Goa	01	0
7.	Haryana	16	12
8.	Himachal Pradesh	03	03
9.	Jharkhand	22	08
10.	Madhya Pradesh	56	26
11.	Maharashtra	30	30
12.	Mizoram	03	01
13.	Meghalaya	04	04
14.	Nagaland	01	0
15.	Punjab	03	03
16.	Rajasthan	45	26
17.	Tamil Nadu	14	14
18.	Telangana	09	09
19.	Tripura	03	01
20.	Uttarakhand	04	04
21.	Uttar Pradesh	74	74
	Total	366	273

Remote voting system

2981. SHRI B. LINGAIAH YADAV: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the poll panel is working with IIT Madras on remote voting system and developing technology in this regard; and
 - (b) if so, the details thereof and progress made thereon?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) and (b) The Election Commission has informed that it is examining technology options